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**IN THE HIGH COURT OF MADHYA PRADESH
AT JABALPUR
WP No. 12725 of 2023**

(IN REFERENCE (SUO MOTU) Vs THE STATE OF MADHYA PRADESH AND OTHERS)

Dated : 12-06-2023

Matter pertains to the unfortunate death of children in the open tube-wells throughout the State of Madhya Pradesh. Hence, the petition has been registered as a suo motu proceeding based on the various publications made in the daily newspapers.

Shri Suyash Thakur, learned Government Advocate accepts notice for both the respondents.

Call after four weeks.

**(RAVI MALIMATH)
CHIEF JUSTICE**

**(VISHAL MISHRA)
JUDGE**

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